

ITEM NO.121

COURT NO.13

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4072/2014

SHARP BUSINESS SYSTEM THR. FINANCE DIRECTOR
MR. YOSHIHISA MIZUNO

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX-III N.D.

Respondent(s)

[PART-HEARD BY : HON'BLE MANOJ MISRA AND HON'BLE UJJAL BHUYAN, JJ.
] [TO BE TAKEN UP BEFORE ITEM NO. 101 I.E. 3062/2010 ETC.]

WITH

SLP(C) No. 16277/2014 (XII)

IA No. 88927/2018 - I/A FOR DETAGGING

SLP(C) No. 719/2020 (IX)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
193115/2019

IA No. 193115/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 22308/2022 (XII)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 114870/2022

IA No. 114870/2022 - CONDONATION OF DELAY IN FILING

SLP(C) No. 24756/2014 (XII)

Date : 03-09-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Raj Bahadur Yadav, AOR

Mr. Ajay Vohra, Sr. Adv.

Mr. Vaibhav Kulkarni, Adv.

Mr. Aniket Deepak Agrawal, AOR

Mr. Akash Shukla, Adv.

For Respondent(s) :

M/S. K J John And Co, AOR

Mr. Arvind P Datar, Sr. Adv.

Mr. Arvind P. Datar, Sr. Adv.

Mr. Amarjit Singh Bedi, Adv.

Ms. Surekha Raman, Adv.

Mr. Shreyash Kumar, Adv.

Mr. Sidharth Nair, Adv.
Mr. Harshit Singh, Adv.
Mr. Yashwant Sanjenbam, Adv.

Mr. S. Dwarakanath, A.S.G.
Mr. Rupesh Kumar, Sr. Adv.
Mr. Raj Bahadur Yadav, AOR
Mr. Prashant Singh Ii, Adv.
Mr. Siddharth Sinha, Adv.
Ms. Sonali Jain, Adv.
Mr. Sarthak Karol, Adv.

Ms Aditi Dani, Adv.
Mr Abhyudey Kabra, Adv.

Mr. Ajay Vohra, Sr. Adv.
Mr. Prakash Kumar, Adv.
Mr. Rahul Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Heard in part.
2. List this matter on 10.09.2025.

(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)